

Government Transport, Government Labour and material; and

(b) if so, what action was taken by the Commandant on the said reports?

The Deputy Minister of Defence (Shri Satish Chandra): (a) Sir, I must confess that some officers serving in the C.O.D. Kanpur did report to their Commandant certain irregularities about the alleged misuse of Government material, stores and labour in connection with some improvements effected in Officer's Mess and also in connection with a carnival show held for the welfare fund of the Depot personnel and their families. There was also complaint of the misuse of man power in raising and training C.O.D. workers' band.

(b) The allegations were investigated and it was found that no Government stores, material or labour were misappropriated for personal benefit by any officer and whatever material had been used for the common benefit of the personnel of the Depot or officers thereof, was, after its temporary use for a small period, duly returned to the depot and merged into depot stocks.

REPORT OF THE COMMISSIONER FOR SCHEDULED CASTES AND TRIBES

*1248. { Shri Rheekha Bhal:
Shri Ram Dhan Das: .

Will the Minister of Home Affairs be pleased to state:

(a) whether the Government of India have considered the second Report of the Commissioner for Scheduled Castes and Scheduled Tribes; and

(b) if so, with what results?

The Deputy Minister of Home Affairs (Shri Datar): (a) Yes.

(b) The State Governments have been asked to take necessary action on the recommendations made by the Commissioner for Scheduled Castes and Scheduled Tribes with which they were concerned. As regards matters pertaining to the Central Government necessary action has been or is being taken as was explained last week in the

course of discussion on the Report of the Commissioner for Scheduled Castes and Scheduled Tribes.

TOBACCO TAX

*1249. Shri Sangana: Will the Minister of Finance be pleased to state:

(a) whether Certificates have been issued by Government for the realization of Tobacco Tax in the scheduled areas of Orissa; and

(b) if so, the number of such Certificates issued and the amount realised thereby during each of the last two years (1952-53 and 1953-54 so far)?.

The Deputy Minister of Finance (Shri A. C. Guha): (a) Yes, Sir. Government have been constrained to adopt this course in respect of a certain number of persistent defaulters of revenue. No certificates have been issued in the year 1953-54.

(b) A statement giving the required information is placed on the Table of the House. [See Appendix V, annexure No. 46.]

APPLEBY REPORT

{ Shri Raghbir Sahai:
*1250. { Dr. Ram Subhag Singh:
Shri Sinhasan Singh:

Will the Minister of Home Affairs be pleased to state what action has so far been taken on the report on Public Administration in India, submitted by Paul H. Appleby?

The Deputy Minister of Home Affairs (Shri Datar): In pursuance of the recommendations contained in the Appleby Report, Government have decided to set-up an Organisation and Methods Division and to sponsor the establishment of an Institute of Public Administration. Other matters arising out of the Report are under their active consideration.

CO-OPERATIVE SOCIETIES FOR EX-SERVICEMEN

*1251. Shri M. S. Garudadaswamy: (a) Will the Minister of Defence be pleased to state whether it is a fact